

Bank and is taking appropriate action as per the Law.

[English]

Dual Citizenship to NRI's

5575. SHRI VAMANRAO MAHADIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to grant dual citizenship to NRI's;

(b) if so, the stage at which the proposal stands at present;

(c) if not, the reasons therefor; and

(d) the number of SAARC countries who have granted status of dual citizenship to their non-resident natives settled overseas?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). The Constitution does not recognise the concept of dual citizenship.

(d) Pakistan, Bangladesh and Maldives grant dual citizenship to their expatriates abroad. Sri Lanka also does so but on a selective basis. According to available information, no other country belonging to the SAARC permits dual nationality.

Transfer of Telephone of Consumers from One City to another

5576. SHRI MANDHATA SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether his Ministry/Department has received a recommendation of the Telecommunication Advisory Committee Uttar Pradesh Circle regarding the transfer of tele-

phone of consumers from one city to another; and

(b) if so, the time by which Government propose to implement the same?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) Yes, Sir.

(b) There is no proposal to permit transfer of telephone from one city to another.

College of Fisheries at Veraval (Gujarat)

5577. SHRI G.K. SHEKHADA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to set up a College of Fisheries at Veraval in Gujarat;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). Sir, Gujarat Agricultural University proposes to establish a College of Fisheries in the Junagadh zone. The potential places for the location of the College are Veraval, Mongrol and Okha. The final location of the College is to be decided by the Gujarat Agricultural University and the State Government of Gujarat.

Construction of Fishery Harbours

5578. SHRI D. PANDIAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have any plans to construct more fishery harbours along the East and West coasts to exploit the sea

wealth with a view to create employment opportunities to fishermen;

(b) if so, the details thereof;

(c) whether Government propose to start training centres for the fishermen to operate trawlers for deep-sea fishing and also to provide financial help to them in purchasing modern fishing boats; and

(d) the effective steps taken to prevent foreign fishing boats from intruding into the Indian territorial waters?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). Proposal for construction of fishery harbour at Paradip on East coast at an estimated cost of Rs. 28.34 crore was sanctioned in February, 1990. Government have also taken a decision in principle to develop two more fishery harbours on the West coast.

(c) The Central Institute of Fisheries Nautical Engineering and Training under the Ministry of Agriculture with its headquarters at Cochin and through its Units at Madras and Visakhapatnam conducts regular courses for training in adequate number of Deck and Engine Room Officers required for operation of deep sea fishing vessels. The Shipping Credit and Investment Company of India (SCICI) provides credit facilities for purchase of deep sea fishing vessels at concessional rate of interest. The National Bank for Agriculture and Rural Development provides refinancing facilities also for purchase of deep sea fishing vessels funded by scheduled commercial banks.

(d) The Coast Guard is empowered to take strict measures against foreign fishing vessels found poaching in Indian Exclusive Economic Zone under the Maritime Zones of India (MZI) Act 1981.

Poultry Feed for Broiler Chicken

5579. SHRI MAHESHWAR SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether 'Malori' bus plant with botanical name 'Rumex Hastatus' is good as a poultry feed for broiler chicken;

(b) whether the Indian Council of Agricultural Research has examined the possibilities of undertaking research on this plant at Solan (Himachal Pradesh);

(c) if so, the results thereof; and

(d) whether Government propose to popularise this feed in the country?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Sir. The attention of the Government has been drawn to a report filed by a correspondent of Mandi (HP) regarding the utility of the 'Malori' plant as a poultry feed.

(b) No.

(c) and (d). Question does not arise.

Security for Areas Close to International Border

5580. SHRI KAILASH MEGHWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the concrete plans of civil defence for the safety of civilian population residing in the areas close to International borders;

(b) whether any measures have been introduced for the positive involvement of the residents of the border areas and take them into confidence in this respect; and

(c) if so, the details thereof and if not,